

(16)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

R.A. NO.149/2002
in
O.A. NO.2222/2001

This the 10th day of July, 2002..

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

Smt. Lalo Devi & Anr. Applicants

~versus~

Union of India & Ors. Respondents

O R D E R

Applicants seek review of order dated 23.4.2002 in OA No.2222/2001. They now place reliance on DOP&T circular dated 12.7.2001 and order dated 21.9.2001 of another Bench of this Tribunal in OA No.1638/2000. In other words, applicants are attempting at re-arguing the case afresh which is beyond the scope and ambit of a review application..

2. This review application is, therefore, dismissed.

V.K.Majotra

(V. K. Majotra)
Member (A)

/as/